

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:2567
ANSWERED ON:26.08.2013
STATE MARITIME BOARDS
Vijayan Shri A.K.S.

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government has issued a directive to all the maritime States to set up their State maritime Boards as part of its initiatives to give a major fillip to non-major ports in the country;
- (b) if so, the details thereof;
- (c) whether the Government has also instructed all the major ports to install radioactive material detectors and implement port community system for facilitating paperless transaction to enhance efficient operation;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF SHIPPING (SHRI. G. K. VASAN)

(a)&(b): Yes Madam. During the Maritime States Development Council (MSDC) meeting all the Maritime States/UTs were requested to constitute State Maritime Boards (SMB).

(c)&(d): Yes Madam, Government has issued instruction to all the major ports for installation of Radioactive Material Detectors and implementation of Port Community System (PCS). All Major Ports have placed orders with M/s Electronic Corporation of India for procurement of Radio-active material detectors. The implementation of Port Community System (PCS) in all Major Ports is in place and they are exchanging 9-10 Lakh messages every month with users and Customs. Around 2045 stakeholder/users have registered with PCS.

(e): Does not arise.